

**DIVISION BENCH**

**ITEM NO.117**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA NO.177/2019, IA NO.403/2023  
& IA NO.466/2023 IN CP (IB) NO.25/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>JODPL PVT LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Sumesh Dhawan alongwith : *For the Applicant/ Liquidator in*  
Ms. Ankita Bajpai *CA No.177/2019 & IA No.466/2023*  
& Ms. Vatsala Kak, Adv. *and Res. in IA No.403/2023*

Sh. ASPI M. Kapadia, Adv. : *For the Applicant in IA No.403/2023,*  
with Sh. Ram Krishna Yadav, Adv. *IA No.466/2023*  
for Sh. Rohan Gupta, Adv. *& Res. No.1 in CA No.177/2019*

**ORDER**

1. At the request of Ld. Counsels representing the parties, the matter is adjourned for further hearing on 5<sup>th</sup> July, 2024, to come up higher on the Board.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**19<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh*  
*(Stenographer)*

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**